

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 04.06.2021

| MORNING SESSION | | | |
|--------------------------|---------------------|------------------------------|------------------------------|
| Sl.No. | Case Number | Petitioner's Advocate | Respondent's Advocate |
| 1 | R.A.15058/2019 | D.N.J. | NMM |
| 2 | R.A.15027/2020 | R.M.G. | P.B.N. |
| 3 | R.A.15016/2021 | B.M.B. | |
| 4 | R.A.15041/2020 | N.R. | M.M.D. |
| 5 | R.A.15002/2021 | N.K. | P.V.R. |
| 6 | R.A.15019/2021 | R.M.R. | |
| 7 | O.S.15001/2020 | Chandan | |
| 8 | M.A.15005/2021 | G.S. | |
| 9 | M.A.15006/2021 | G.S. | |
| 10 | M.V.C.29/2020 | D.S.P. | K.S.T. |
| 11 | A.P. 15001/2021 | B.V.P.A. | K.M. |
| 12 | A.P. 15002/2021 | B.V.P.A. | K.M. |
| 13 | M.C.15025/2020 | R.C.S. | N.M. |
| 14 | M.C.15041/2020 | K.C. | S.P.B. |
| 15 | M.C.15071/2020 | K.M. | K.S. |
| AFTERNOON SESSION | | | |
| 1 | S.C.15017/2019 | P.P. | S.M.H. |
| 2 | S.C.15041/2019 | P.P. | H.R.N. |
| 3 | CrI.Misc.15096/2021 | HNCK | P.P. |
| 4 | CrI.Misc.15101/2021 | HNCK | P.P. |
| 5 | CrI.Misc.15104/2021 | PBR | P.P. |
| 6 | CrI.Misc.15114/2021 | K.M. | P.P. |
| 7 | CrI.Misc.15115/2021 | K.M. | P.P. |
| 8 | CrI.Misc.15116/2021 | N.S.M. | P.P. |
| 9 | CrI.Misc.15117/2021 | CD | P.P. |
| 10 | CrI.Misc.15118/2021 | KVN | P.P. |

IN THE COURT OF PRL. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, CAUSE LIST FOR 04-06-2021

MORNING SESSION

| SL. No. | CASE NO. | |
|----------------|-----------------|-----------------|
| 1 | O.S. | 730/06 |
| 2 | O.S. | 412/07 |
| 3 | O.S. | 494/07 |
| 4 | O.S. | 808/07 |
| 5 | O.S. | 852/08 |
| 6 | Ex. | 2/2011 |
| 7 | O.S. | 685/18 |
| 8 | F.D.P. | 13/2010 |
| 9 | O.S. | 263/14 |
| 10 | O.S. | 948/19 |
| 11 | O.S. | 738/06 |
| 12 | O.S. | 650/16 |
| 13 | O.S. | 830/16 |
| 14 | M.A. | 19/2020 |
| 15 | O.S. | 241/2021 |

AFTERNOON SESSION

| | | |
|-----------|---------------|-----------------|
| 1 | O.S. | 332/07 |
| 2 | O.S. | 640/08 |
| 3 | O.S. | 881/07 |
| 4 | O.S. | 87/06 |
| 5 | O.S. | 428/08 |
| 6 | O.S. | 279/10 |
| 7 | O.S. | 41/11 |
| 8 | O.S. | 602/12 |
| 9 | O.S. | 113/11 |
| 10 | O.S. | 18/12 |
| 11 | O.S. | 495/12 |
| 12 | L.A.C. | 42/2012 |
| 13 | L.A.C. | 13/14 |
| 14 | O.S. | 163/2020 |
| 15 | O.S. | 205/2021 |

**Prl. Senior Civil Judge & JMFC,
Devanahalli.**

**II ADDL. SENIOR CIVIL JUDGE AND JMFC, DEVANAHALLI
CAUSE LIST DATED 04-06-2021**

MORNING SESSION

| Sl.No. | Case Type | Case No./year |
|--------|-----------|---------------|
| 1 | O.S. | 364/2017 |
| 2 | O.S. | 563/2017 |
| 3 | O.S. | 944/2007 |
| 4 | O.S. | 659/2009 |
| 5 | O.S. | 321/2012 |
| 6 | O.S. | 447/2012 |
| 7 | O.S. | 466/2012 |
| 8 | O.S. | 315/2013 |
| 9 | O.S. | 462/2013 |
| 10 | O.S. | 632/2014 |
| 11 | O.S. | 176/2016 |
| 12 | O.S. | 445/2011 |
| 13 | O.S. | 267/2008 |
| 14 | O.S. | 564/2014 |
| 15 | O.S. | 542/2017 |


AFTERNOON SESSION

| | | |
|----|-------|-----------|
| 16 | O.S. | 1109/2007 |
| 17 | O.S. | 68/2008 |
| 18 | O.S. | 175/2008 |
| 19 | O.S. | 330/2008 |
| 20 | L.A.C | 8/2013 |
| 21 | O.S. | 276/2013 |
| 22 | O.S. | 705/2015 |
| 23 | O.S. | 751/2015 |
| 24 | O.S. | 793/2015 |
| 25 | O.S. | 808/2015 |
| 26 | O.S. | 876/2015 |
| 27 | O.S. | 81/2016 |
| 28 | O.S. | 135/2016 |
| 29 | O.S. | 235/2017 |
| 30 | O.S. | 254/2017 |

**II Addl Sr.Civil Judge & Jmfc.,
Devanahalli.**

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 04-06-2021

| MORNING SESSSION | AFTERNOON SESSION |
|--|---|
| CIVIL AND CRIMINAL CASES | CIVIL AND CRIMINAL CASES |
| <i>HEARING</i> 1. O.S.731/2011 2. O.S.909/2011 3. O.S.425/2016 4. O.S.43/2013 5. C.C.2500/2019 6. C.C.2502/2019 7. C.C.2521/2019 8. C.C.3270/2019 9. C.C.4136/2019 10. C.C.4556/2019 11. C.C.4668/2019 12. C.C.3390/2020 13. C.C.5507/2020 14. C.C.5265/2020 15. C.C.5266/2020 | <i>HEARING</i> 1. C.C.5271/2020 2. C.C.5280/2020 3. C.C.5282/2020 4. C.C.5283/2020 5. C.C.5285/2020 6. C.C.5286/2020 7. C.C.5508/2020 8. C.C.5623/2020 9. O.S.201/2021 (New Suit) 10. CR. 101/2020 ATPS 11. O.S.801/2014 (Issues) 12. O.S.235/2016 (Issues) 13. O.S.537/2016 (Issues) 14. O.S.177/2007 (Orders) 15. O.S.475/2014 (Orders) |


Prl. Civil Judge and JMFC,
Devanahalli.

NOTE: All the advocates are requested to strictly follow SOP dated 21-05-2021 issued by the Hon'ble High Court of Karnataka.

**IN THE COURT OF ADDL.CIVIL JUDGE AND JMFC,
DEVANAHALLI, CAUSE LIST DATED 04-06-2021**

| MORNING SESSION | AFTERNOON SESSION |
|-------------------------|--------------------------|
| CRIMINAL CASES | CIVIL CASES |
| <u>HEARING</u> | <u>HEARING</u> |
| 1. Cr.No.62/2021(VNPS) | 1. FDP.4/2017 |
| 2. C.C.2095/2015 | |
| 3. C.C.52/2019 | <u>SETTLEMENT</u> |
| 4. P.C.R.375/2013 | 2. O.S.126/2011 |
| 5. P.C.R.485/2015 | 3. O.S.758/2015 |
| 6. P.C.R.507/2017 | 4. O.S.648/2019 |
| | |
| <u>WARRANT</u> | <u>STEPS</u> |
| 7. C.C.450/2016 | 5. O.S.564/2019 |
| 8. C.C.794/2016 | |
| 9. C.C.829/2016 | <u>SUMMONS</u> |
| 10. C.C.2477/2016 | 6. O.S.332/2017 |
| 11. C.C.4427/2016 | 7. O.S.568/2019 |
| 12. C.C.5073/2016 | 8. O.S.58/2021 |
| 13. C.C.5799/2016 | 9. O.S.154/2021 |
| 14. C.C.239/2015 | 10. O.S.164/2021 |
| | 11. O.S.184/2021 |
| <u>ARGUMENTS</u> | 12. C.C.3530/2020 |
| 15. C.C.2428/2018 | 13. C.C.3533/2020 |
| | <u>NEW SUITS</u> |
| | 14. O.S.200/2021 |
| | 15. O.S.202/2021 |

**NOTE: All the advocates are requested to strictly follow
SOP dated 21/05/2021 issued by the Hon'ble
High Court of Karnataka.**

03/6/21

**C/c Addl.Civil Judge & JMFC.,
Devanahalli.**